

**AT PRINCIPAL BENCH NEW DELHI
Of NATIONAL GREEN TRIBUNAL**

Original Application no. 329 of 2021

DEVANSHU BOSE

...(Applicant)

versus

AGRA DEVELOPMENT AUTHORITY & Ors ...(Respondent)

Written submissions by the applicant

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Filed By:

देवानशु बोस

**Devanshu Bose
(Applicant)**

devanshuagra@gmail.com

9759444001

To,
The Hon'ble Chairperson and His Companions
Hon'ble National Green Tribunal

The submissions of the
above-named applicant.

MOST RESPECTFULLY SHEWETH:

i. Summary of violations by Agra Development Authority

1. The Agra Development Authority has abandoned its duties of regulating sewage disposal and made a series of violations leading to biohazardous disaster in the colony of Nalanda Town at Shamshabad Road.
2. With reference to report submitted by UPPCB dated submitted 21st of February 2022, following violations may be observed:
 - a. No action has been taken on the illegal sewage pump set and underground pipeline installed by the polluters in the public park opposite house no. 227 in the abovementioned colony.
 - b. Deferment of regulating sewage disposal of the township with no time boundation.
 - c. The project of Nalanda Town at Shamshabad Road is incomplete and does not possess a certificate of completion for occupation by the inhabitants.

- d. Agra Development Authority has not taken any remedial action to ensure inhabitation of the incomplete project does not cause severe pollution and irreparably damage the environment, life and property.
- e. The project was approved by Agra Development Authority without a sewage disposal plan. The decision for considering the sewage disposal plan was taken after the intervention of Hon'ble NGT.
- f. Agra Development Authority has not taken any remedial action in contempt of Hon'ble NGT dated 01 December 2021 as on 23rd March 2022 (**113 Days - One Hundred and Thirteen Days**).
- g. Agra Development Authority is evasive, misrepresenting information that have been cited by the applicant in objections to the UPPCB report dated 02nd March 2022.

4. The perils of inaction and lethargy of Agra Development Authority is a cancerous, life threatening calamity on the community. Consequences of untreated sewage have been considered in depth by this hon'ble Tribunal and reputed medical research institutions.

ii. Comparison of approach of planned development of townships

S.no	Planned development of Townships	Arbitrary approach to development of townships by Agra Development Authority
1.	Approval of townships with sewage disposal plan	Approval of township of Nalanda Town without sewage disposal plan. Sewage disposal plan is considered only after intervention of Hon'ble NGT.
2.	Completion certificate is provided for occupation of the premises after all essential infrastructure is constructed in accordance with the plan. Inhabitants provided access to utilities (electricity, water etc) after completion of the project.	Inhabitants are permitted to occupy the premises of incomplete township causing severe irreparable damage to environment, degradation of water quality and extreme disregard for rule of law.
3.	Clearly defined responsibilities of entities monitoring scientific disposal of sewage	Evasive approach of Agra Development Authority shifting liabilities to non-existent Resident Welfare Association.
4.	Sanitation is regulated by the state.	Polluters are given liberty to operate sewage pumping operations without following due process of law.



आगरा विकास प्राधिकरण, आगरा

पत्रांक 393/D/EE-2/21-22

दिनांक :- 21/03/22

प्रेषक,

अधिकासी अभियन्ता-2,
आगरा विकास प्राधिकरण,
आगरा।

सेवा में,

श्री देवाशु बोस,
नि०-नालन्दा टाउन, ग्राम रजरई,
ब्लॉक-बरौली अहीर,
तहसील व जिला, आगरा

विषय :- एकीकृत शिकायत निवारण प्रणाली IGRS के तहत सन्दर्भ सं०-40014622010956 दिनांक 21.03.22 के सन्दर्भ में।

महोदय,

कृपया उपरोक्त विषयक सन्दर्भ ग्रहण करने का कष्ट करें, जिसमें आपने नालन्दा टाउन कालोनी के बाहर सड़क पर सीवर के पानी के भराव की शिकायत की है, के सम्बन्ध में अवगत कराना है कि सड़क पर जमा सीवर के पानी को हटाने के सम्बन्ध में प्राधिकरण द्वारा आवश्यक कार्यवाही की जा रही है आदर्श चुनाव आचार संहिता समाप्त होते ही निविदा आमन्त्रित कर शीघ्र कार्य सम्पादित करा दिया जायेगा।

कृपया उपरोक्तानुसार अवगत होना चाहें।

भवदीय

अधिकासी अभियन्ता-2

प्रतिलिपि :-

नोडल अधिकारी-आई.जी.आर.एस. को अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

अधिकासी अभियन्ता-2



Ground Water Department (Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti (Government of Uttar Pradesh)
9th Floor, Indira Bhawan, Ashok Marg, Lucknow - 226001
Issuance of NOC & Registration for Well

List of Applications whose Registration Fee is Paid for Registration of Well (Commercial/Industrial/Infrastructural/Bulk User)

UPGWD-15

DISTRICT COUNCIL : AGRA

BLOCK COMMITTEE : ALL

Report Period : 02/10/2019 To 22/03/2022

Report Printed on : 22/03/2022

S.No.	Application Number	Date of Submission	Applicant's Name	Applicant's Address	Registration Fee	Payment Date	Block Name	Area Type	Application Status
1	AGRA1121RIN0039	26/11/2021	RAJAT ASTHANA	28/139 Gokul Pura Katra, Agra	5,000.00	26/11/2021	BICHPURI	Notified	Approved
2	AGRA1121NCO0016	18/11/2021	MANISH LAVANIYA	M.I.G.- 57, Tajganj Agra	5,000.00	18/11/2021	AGRA CITY	Non-Notified	Approved
3	AGRA1121NCO0014	17/11/2021	MUKESH KUMAR	15/48, Soron Katara, Shah Ganj, Agra	5,000.00	17/11/2021	AGRA CITY	Non-Notified	Approved
4	AGRA1021NIF0002	30/10/2021	RAJAT ASTHANA	28/139 Gokul Pura Katra, Agra	5,000.00	30/10/2021	ACHHNERA	Notified	Approved
5	AGRA1021NIF0001	30/10/2021	RAJAT ASTHANA	28/139 Gokul Pura Katra, Agra	5,000.00	30/10/2021	ACHHNERA	Notified	Approved
6	AGRA1021NIN0019	30/10/2021	RAJAT ASTHANA	28/139 Gokul Pura Katra, Agra	5,000.00	30/10/2021	BICHPURI	Notified	Approved
7	AGRA1021NCO0009	28/10/2021	GAURAV YADAV	Shanta Kunj nagla rambal mandi samiti agra	5,000.00	28/10/2021	AGRA CITY	Non-Notified	Approved
8	AGRA1021NCO0006	24/10/2021	SURENDRA KUMAR	121, Vishnu Colony, Shah Ganj, Agra	5,000.00	24/10/2021	AGRA CITY	Non-Notified	Approved
9	AGRA1021RBU0002	09/10/2021	KS SIRISHMOHAN	TAJ EAST GATE ROAD,	5,000.00	09/10/2021	AGRA CITY	Non-Notified	Approved
10	AGRA0921RIN0033	20/09/2021	NEERAJ GUPTA	Site -C, E-67 UPSIDC Industrial Area Sikandra Agra	5,000.00	20/09/2021	BICHPURI	Notified	Approved
11	AGRA0921RIN0034	17/09/2021	NEERAJ GUPTA	Site -C, E-67 UPSIDC Industrial Area Sikandra Agra	5,000.00	17/09/2021	BICHPURI	Notified	Approved



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12	AGRA0721RIN0013	27/08/2021	JITENDRA YADAV	660/2, Near Shastripuram crossing, Artoni, Sikandara, NH-2, Agra	5,000.00	27/08/2021	BICHPURI	Notified	Approved
13	AGRA0821RIN0023	05/08/2021	MEHMOOD QURESHI	2/220, 2ND FLOOR GLORY PLAZA OPP. SURSADAN, M.G ROAD, AGRA	5,000.00	05/08/2021	ETMADPUR	Notified	Approved
14	AGRA0821RIN0022	05/08/2021	MEHMOOD QURESHI	2/220, 2ND FLOOR GLORY PLAZA OPP. SURSADAN, M.G ROAD, AGRA	5,000.00	05/08/2021	ETMADPUR	Notified	Approved
15	AGRA0721RIN0019	24/07/2021	RAJAT ASTHANA	28/139 Gokul Pura Katra, Agra	5,000.00	24/07/2021	BICHPURI	Notified	Approved
16	AGRA0721RIN0018	24/07/2021	RAJAT ASTHANA	28/139 Gokul Pura Katra, Agra	5,000.00	24/07/2021	BICHPURI	Notified	Approved
17	AGRA0721RIN0017	24/07/2021	RAJAT ASTHANA	28/139 Gokul Pura Katra, Agra	5,000.00	24/07/2021	BICHPURI	Notified	Approved
18	AGRA0721RIN0015	24/07/2021	RAJAT ASTHANA	28/139 Gokul Pura Katra, Agra	5,000.00	24/07/2021	BICHPURI	Notified	Approved
19	AGRA0321NIN0008	23/03/2021	JITENDRA YADAV	660/2, Near Shastripuram crossing, Artoni, Sikandara, NH-2, Agra	5,000.00	23/03/2021	BICHPURI	Notified	Approved
20	AGRA1220RIF0006	04/01/2021	Rajnikant Agrawal	±800 KV HVDC & 765/400/220/33 KV HVAC SUBSTATION	5,000.00	04/01/2021	BARULI AHIR	Notified	Approved
21	AGRA1220RIF0005	05/12/2020	Rajnikant Agrawal	±800 KV HVDC & 765/400/220/33 KV HVAC SUBSTATION	5,000.00	05/12/2020	BARULI AHIR	Notified	Approved



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22	AGRA1220RIF0004	05/12/2020	Rajnikant Agrawal	±800 KV HVDC & 765/400/220/33 KV HVAC SUBSTATION	5,000.00	05/12/2020	BARULI AHIR	Notified	Approved
23	AGRA1220RIF0003	05/12/2020	Rajnikant Agrawal	±800 KV HVDC & 765/400/220/33 KV HVAC SUBSTATION	5,000.00	05/12/2020	BARULI AHIR	Notified	Approved
24	AGRA1220RIF0002	05/12/2020	Rajnikant Agrawal	±800 KV HVDC & 765/400/220/33 KV HVAC SUBSTATION	5,000.00	05/12/2020	BARULI AHIR	Notified	Approved
25	AGRA1220RIF0001	05/12/2020	Rajnikant Agrawal	±800 KV HVDC & 765/400/220/33 KV HVAC SUBSTATION	5,000.00	05/12/2020	BARULI AHIR	Notified	Approved

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AFFIDAVIT

I, Devanshu Bose, S/o Late Mr. Ranjit Bose of Nalanda Town, Shamshabad Road District Agra Uttar Pradesh 283125 do hereby solemnly affirm and declare as under:-

1. That I am the applicant in the abovementioned application and therefore, well conversant with the facts and circumstances of the case and competent to swear this affidavit.
2. That content of page 1 to page 8 of the accompanying submissions has been filed by the applicant. Contents furnished are true and correct to my knowledge and belief and I believe the same to be true and correct.

देवानशु बोस

23 MAR 2022

23 MAR 2022

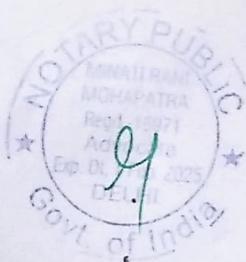
देवानशु बोस

DEPONENT

Identify the deponent/excuted who has signed in my presence

VERIFICATION

I, the above named deponent, do hereby verify that the contents of the paragraphs of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.



ATTESTED

MINATI RANI MOHAPATRA
ADVOCATE (NOTARY)
Mob No.: 8130 18457

देवानशु बोस

DEPONENT

ATTESTED

NOTARY PUBLIC
GOVT. OF INDIA, DELHI

